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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(OS) 289/2017

VIRENDRA KUMAR BHUSSRY

.... Plaintiff

Mr. Kshitij Sharda, Advocate Through

versus

KARTAR SINGH

Defendant

Through

Mr. Abhijat and Mr. Shaashwat

Jindal, Advocate for D-2 to 3

**CORAM:** 

SH. RAKESH PANDIT (DHJS), JOINT REGISTRAR

(JUDICIAL)

ORDER 10.10.2018

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## I.A. No. 13987/2018(u/O VIII Rule 9 CPC by defendants no. 2&3)

It is submitted by learned counsel for the parties that this forum has no jurisdiction to decide the application and be placed before Hon'ble Court.

In the interest of justice, be place before Hon'ble Court on 30.10.2018.

> RAKESH PANDIT (DHJS) **JOINT REGISTRAR (JUDICIAL)**

**OCTOBER 10, 2018/sk**